

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/12466/2026 BLAPL/4236/2026	P. SIBA REDDY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPTON Spl/0000041/2026
2	D-BLAPL/12468/2026 BLAPL/4237/2026	PRAFULA KARADA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPTON Spl/0000041/2026
3	D-BLAPL/12469/2026 BLAPL/4238/2026	ANIL JENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TANGI (KHURDA) /12 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(KHURDA) TR/0000003/2026
4	D-BLAPL/12482/2026 BLAPL/4239/2026	NADHA GOUDA @ PINTU VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	GANGAPUR (ASKA) /206 /2021 A.D.J.,ASKA(Ganjam) ST/0000014/2022
5	D-BLAPL/12483/2026 BLAPL/4240/2026	PAPU @ KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /64 /2026 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKOT GR/0000119/2026
6	D-BLAPL/12484/2026 BLAPL/4241/2026	ASHOK KUMAR PANDA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	JHARSUGUDA /587 /2025 DISTRICT AND SESSIONS JUDGE,JHARSUGUDA CT/0000060/2026
7	D-BLAPL/5731/2026 BLAPL/4242/2026	SUMANTA BAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	PATNAGARH /342 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001345/2024
8	D-BLAPL/12487/2026 BLAPL/4243/2026	AJAY KUMAR SWAIN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,CHANDIKHOLE(Jajapur) Spl/0000003/2026
9	D-BLAPL/10329/2026 BLAPL/4244/2026	BASANTA BANKA VS STATE OF ODISHA	DHARMENDRA KUMAR JENA VS	JEYPORE MAHILA /173 /2025 SPECIAL JUDGE(POCSO),JEYPORE(Koraput) Spl/0000102/2025
10	D-BLAPL/11978/2026 BLAPL/4245/2026	SAMANTA BEHERA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	KOTOAGARH /14 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000053/2026
11	D-BLAPL/12489/2026 BLAPL/4246/2026	GIRISH KUMAR KHETI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000009/2026

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12	D-BLAPL/12093/2026 BLAPL/4247/2026	RAJILLA SWAMI @ RAJILA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CDA-II /112 /2025 3RD A.D.J., CUTTACK(Cuttack) ST/0000341/2025
13	D-BLAPL/12167/2026 BLAPL/4248/2026	MANAS KUMAR SAHU VS STATE OF ODISHA	PRATIK NAYAK VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0002443/2025
14	D-BLAPL/12180/2026 BLAPL/4249/2026	PINKU BARAHA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// SPECIAL JUDGE,ANGUL(Anugul) Spl/0000040/2025
15	D-BLAPL/12494/2026 BLAPL/4250/2026	MANOJ MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /84 /2026 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000302/2026
16	D-BLAPL/11718/2026 BLAPL/4251/2026	ASTA KALTA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	BAUNISUNI /154 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000091/2024
17	D-BLAPL/12265/2026 BLAPL/4252/2026	DEBA MANDAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PARLAKHEMUNDI /400 /2025 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDA GR/0000829/2025
18	D-BLAPL/12509/2026 BLAPL/4253/2026	SUDHANSU PRASAD PAL @ PINTU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /77 /2026 J.M.F.C.,KHURDA(Khordha) GR/0000256/2026
19	D-BLAPL/12326/2026 BLAPL/4254/2026	DHARMRAJ RANA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	NARASINGHPUR /130 /2016 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000218/2016
20	D-BLAPL/12510/2026 BLAPL/4255/2026	PRADIP VERMA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000008/2025
21	D-BLAPL/12449/2026 BLAPL/4256/2026	GANGA @ MAHESWAR SETHI VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	PATTAMUNDAI MODEL /124 /2026 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000278/2026
22	D-BLAPL/12451/2026 BLAPL/4257/2026	BAPI SETHI VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	PATTAMUNDAI MODEL /124 /2026 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000278/2026
23	D-BLAPL/12456/2026	MOHAMMAD AFZAL	DALIRANI BEHURAY	SORO /34 /2024

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	BLAPL/4258/2026	VS STATE OF ODISHA	VS	A.D.J., SORO(Baleshwar) ST/0000459/2024
24	D-BLAPL/12511/2026 BLAPL/4259/2026	NADAGANA VENUE @ BENU NADAGANA VS STATE OF ODISHA	ASHOK DAS VS	PARLAKHEMUNDI /26 /2025 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDI GR/0000058/2025
25	D-BLAPL/12462/2026 BLAPL/4260/2026	JATIN KUMAR BHUYAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	VIGILANCE PS (BERHAMPUR) /4 /2026 SPECIAL JUDGE (VIG),BERHAMPUR(Ganjam) GR/0000004/2026
26	D-BLAPL/10417/2026 BLAPL/4261/2026	KANHA DAS VS STATE OF ODISHA	AMBIKA PRASAD RATH VS	BHANJANAGAR /1028 /2025 A.D.J.,BHANJANAGAR(Ganjam) ST/0000001/2026
27	D-BLAPL/11027/2026 BLAPL/4262/2026	BIKASH DEEP VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	TITILAGARH /101 /2026 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000124/2026
28	D-BLAPL/11083/2026 BLAPL/4263/2026	RUP CHAND CHOUDHURY VS STATE OF ODISHA	SANJIT MISHRA VS	DELANGA /347 /2025 SPECIAL JUDGE (POCSO), PURI(Puri) Spl/0000145/2025
29	D-BLAPL/12524/2026 BLAPL/4264/2026	KANHU GOPAL DAS ADHIKARI VS STATE OF ODISHA	GURUPRASAD BEHERA VS	/ /0 A.D.J.,JALESWAR(Baleshwar) Spl/0000012/2026
30	D-BLAPL/11766/2026 BLAPL/4265/2026	DASARATHI KADMASET @ KADAMSETH VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /48 /2026 SPECIAL JUDGE (POCSO), PHULBANI(Khordha) Spl/0000020/2026
31	D-BLAPL/12589/2026 BLAPL/4266/2026	RAKESH KUMAR BARIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	SPL.TASK FORCE /16 /2022 2ND A.D.J.,KHURDA(Khordha) TR/0000057/2022
32	D-BLAPL/12597/2026 BLAPL/4267/2026	GUNANIDHI GHUSI VS STATE OF ODISHA	SK. ZAFARULLA VS	PLANTSITE /139 /2026 SPECIAL JUDGE,ROURKELA(Sundargarh) Spl/0000010/2026
33	D-BLAPL/12553/2026 BLAPL/4268/2026	BHIMA @ BHIMASEN JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /221 /2023 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000128/2023
34	D-BLAPL/12534/2026 BLAPL/4269/2026	DAITARI MAHAKUD VS	AMITAV TRIPATHY VS	BAUNISUNI /70 /2025 SPECIAL JUDGE,BAUDH(Baudh)

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35	D-BLAPL/12556/2026 BLAPL/4270/2026	STATE OF ODISHA BISWANATH NAYAK @ RAJA VS STATE OF ODISHA	PRINCE PATNAIK VS	Spl/0000088/2025 MALGODOWN /165 /2025 3RD ADDL. DISTRICT JUDGE,CUTTACK ST/0000059/2026
36	D-BLAPL/12557/2026 BLAPL/4271/2026	SUSHIL KUMAR KISSAN @ SUSHIL KISSAN VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	REAMAL /225 /2024 DISTRICT AND SESSIONS JUDGE,DEOG ST/0000003/2025
37	D-BLAPL/12561/2026 BLAPL/4272/2026	JAYANTA KUMAR MALIK @ BAPI VS STATE OF ODISHA	SATYABRATA SENAPATI VS	NILGIRI /520 /2025 A.D.J., NILGIRI(Baleshwar) ST/0000016/2026
38	D-BLAPL/12564/2026 BLAPL/4273/2026	PRASAN KUMAR PANDA VS STATE OF ODISHA	UMAKANTA BARIK VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000239/2026
39	D-BLAPL/12540/2026 BLAPL/4274/2026	SANJIB PRADHAN @ SANJEEB KUMAR PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	BOUDH /196 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000061/2024
40	D-BLAPL/12453/2026 BLAPL/4275/2026	RAMESH SIAL VS STATE OF ODISHA	DALIRANI BEHURAY VS	CHANDABALI /4 /2026 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000004/2026
41	D-BLAPL/12458/2026 BLAPL/4276/2026	AKASH GIRI VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	TARBHA /60 /2026 CIVIL JUDGE (J.D.)-CUM-J.M.F.C.,TARA GR/0000070/2026
42	D-BLAPL/12497/2026 BLAPL/4277/2026	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BHUBAN /160 /2026 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000152/2026
43	D-BLAPL/12516/2026 BLAPL/4278/2026	NARMADA DIGAL VS STATE OF ODISHA	SAMARENDRA BEHERA VS	PHIRINGIA /23 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000041/2026
44	D-BLAPL/12517/2026 BLAPL/4279/2026	KUMAR MEHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000024/2026
45	D-BLAPL/12519/2026 BLAPL/4280/2026	ASHUTOSH RANA @ ASHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SARANGADA /65 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000122/2026

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46	D-BLAPL/10483/2026 BLAPL/4281/2026	PRASANT KUMAR ROUT VS STATE OF ODISHA	SANAT KUMAR DAS VS	BIRIDI PS /299 /2025 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000036/2026
47	D-BLAPL/11837/2026 BLAPL/4282/2026	KARAN JOSHI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KHETRARAJPUR /214 /2025 1ST A.D.J., SAMBALPUR(Sambalpur) ST/0000352/2025
48	D-BLAPL/12283/2026 BLAPL/4283/2026	LITU MAHANTY @ LITU MOHANTY @ LUTU MOHANTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /245 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000665/2026
49	D-BLAPL/12601/2026 BLAPL/4284/2026	KEDAR PRADHAN VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BELPAHAR /32 /2026 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000189/2026
50	D-BLAPL/12526/2026 BLAPL/4285/2026	SAMBIT SETH VS STATE OF ODISHA	RAKESH BEHERA VS	ANGUL TOWN /135 /2026 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000332/2026
51	D-BLAPL/12603/2026 BLAPL/4286/2026	MRUTUNJAYA MALLICK @ MRUTYUNJAYA MALLIK VS STATE OF ODISHA	SK. ZAFARULLA VS	AGARAPADA /63 /2017 A.D.J.,BHADRAK(Bhadrak) ST/0000190/2017
52	D-BLAPL/12203/2026 BLAPL/4287/2026	AMARENDRA SWAIN @ KANHA SWAIN VS STATE OF ODISHA	JAYADEBA BEHERA VS	ITAMATI /62 /2026 SPECIAL JUDGE (POCSO), NAYAGARH Spl/0000015/2026
53	D-BLAPL/12422/2026 BLAPL/4288/2026	ASIT MAITY VS STATE OF ODISHA	DIPANKAR ACHARYA VS	SEA BEACH /81 /2022 J.M.F.C.,PURI(Puri) GR/0000781/2022
54	D-CMAPL/16812/2026 CMAPL/62/2026	RAMESH CHANDRA MAHANANDA VS STATE OF ODISHA	KUMAR PRAJWAL VS	// (//
55	D-CMP/19797/2026 CMP/758/2026	ABHIRAM SAHOO VS SUSHANTA SAHOO	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak) CMA/0000225/2025
56	D-CMP/19737/2026 CMP/759/2026	ANAND PODDAR VS RANJAN LENKA	SOURAV SUMAN BHUYAN VS	// 3RD ADDL.CIVIL JUDGE (S.D.),CUTTAC IA/0000001/2025
57	D-CMP/41821/2025	KUNJALATA JENA	HRUDANANDA MOHAPATRA	//

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	CMP/760/2026	VS SAROJ KUMAR JENA	VS	2ND ADDL. CIVIL JUDGE(S.D.),PURI(Pur
58	D-CMP/18513/2026 CMP/761/2026	RAJKISHORE BISWAL VS RATNAKAR BEHERA	PRONOY MOHANTY VS	CS/0000170/2014 // ADDL CIVIL JUDGE(JD), RANPUR(Naya
59	D-CMP/18152/2026 CMP/762/2026	MANORANJAN NAIK VS SASHUBHUSAN PATEL	AMIT PRASAD BOSE VS	EXECUTION CASE/0000001/2026 // A.D.J.,SUNDARGARH(Sundargarh)
60	D-CMP/18401/2026 CMP/763/2026	TILOTTAMA SARANGI VS MANORAMA CHAINI	AJIT CHANDRA MOHAPATRA VS	CMA/0000016/2016 // CIVIL JUDGE (SD),2ND COURT,CUTTAC
61	D-CMP/19367/2026 CMP/764/2026	CHARU CHANDRA SINGH MOHAPATRA VS NAKPHUDI BADU	SANJAY KUMAR PARIDA VS	CS/0000818/2025 // CIVIL JUDGE (JD),BALASORE(Baleshwar
62	D-CMP/20046/2026 CMP/765/2026	AMARENDRA KUMAR BEHERA VS PRASANNA KUMAR SAHOO	SOURAV SUMAN BHUYAN VS	CS/0000083/2019 // CIVIL JUDGE (SD),BHUBANESWAR(Kh
63	D-CMP/19374/2026 CMP/766/2026	SASMITA GIRI VS DEBENDRA GIRI	ARUN KUMAR BEHERA VS	CS/0002129/2022 // J.M.F.C.,BHOGRAI(Baleshwar)
64	D-CONTC/14789/2026 CONTC/2614/2026	KABITA MOHANTY VS ARVIND AGARWAL, I.A.S.	ADV. VS	IA/0000006/2026 // ()
65	D-CONTC/14797/2026 CONTC/2615/2026	NRUSINGHA CHARAN MISHRA VS ARVIND AGARWAL, I.A.S.	ADV. VS	// // ()
66	D-CONTC/14839/2026 CONTC/2616/2026	RAJALAXMI PRADHAN VS ARABIND AGRAWAL, I.A.S.	AMIT KUMAR SAA VS	// // ()
67	D-CONTC/17002/2026 CONTC/2617/2026	RAJIB KUMAR NAYAK VS ANANYA DAS, I.A.S	ADV. VS	// // ()
68	D-CONTC/17034/2026 CONTC/2618/2026	RABINDRA NATH SAHOO VS	ADV. VS	// // ()

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		DR.NOONSAVATH THIRUMALA NAIK, I.A.S		//
69	D-CONTC/17036/2026 CONTC/2619/2026	SAROJ KUMAR ROUT VS	ADV. VS	// ()
		ANANYA DAS, I.A.S		//
70	D-CONTC/17041/2026 CONTC/2620/2026	KUSHA RANJAN DASH VS	ADV. VS	// ()
		ANANYA DAS, I.A.S		//
71	D-CONTC/17048/2026 CONTC/2621/2026	BHAKTA MOHAN SWAIN VS	ADV. VS	// ()
		ANANYA DAS, I.A.S		//
72	D-CONTC/17062/2026 CONTC/2622/2026	TAPAN KUMAR MOHARANA VS	ADV. VS	// ()
		STATE OF ODISHA		//
73	D-CONTC/18396/2026 CONTC/2623/2026	BINODINI PANDA VS	ADV. VS	// ()
		DR. PRAFULLA KUMAR PADHI, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, RAYAGADA		//
74	D-CONTC/18670/2026 CONTC/2624/2026	SARAT KUMAR RATH VS	ADV. VS	// ()
		DIBYASHREE MALLICK, ADDL. TAHASILDAR,BHUBANESWAR		//
75	D-CONTC/19524/2026 CONTC/2625/2026	M/S. MAA TARA TARINI NUT AND BOLT STORE, GANJAM VS	ADV. VS	// ()
		SMARANIKA PANIGRAHI, DIVISIONAL HEAD, IDCO, BERHAMPUR		//
76	D-CONTC/18671/2026 CONTC/2626/2026	SARAT KUMAR RATH VS	ADV. VS	// ()
		DIBYASHREE MALLICK, ADDL. TAHASILDAR,BHUBANESWAR		//
77	D-CONTC/18676/2026 CONTC/2627/2026	SARAT KUMAR RATH VS	ADV. VS	// ()
		DIBYASHREE MALLICK, ADDL. TAHASILDAR,BHUBANESWAR		//
78	D-CONTC/18680/2026 CONTC/2628/2026	PUSPALATA MISHRA VS	ADV. VS	// ()
		DIBYASHREE MALLICK, ADDL. TAHASILDAR,BHUBANESWAR		//
79	D-CONTC/18683/2026 CONTC/2629/2026	GAYATRI NANDA VS	ADV. VS	// ()
		DIBYASHREE MALLICK, ADDL. TAHASILDAR,BHUBANESWAR		//

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80	D-CONTC/18689/2026 CONTC/2630/2026	GAYATRI NANDA VS DIBYASHREE MALLICK, ADDL. TAHASILDAR,BHUBANESWAR	ADV. VS	// 0 //
81	D-CONTC/18691/2026 CONTC/2631/2026	MONALISHA RATH VS DIBYASHREE MALLICK, ADDL. TAHASILDAR,BHUBANESWAR	ADV. VS	// 0 //
82	D-CONTC/19410/2026 CONTC/2632/2026	RANJIT KUMAR MOHANTY VS JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR	JYOTI RANJAN DEO VS	// 0 //
83	D-CONTC/19686/2026 CONTC/2633/2026	DR.KESHAB CHANDRA PANDA VS ROOPA ROSHAN SAHOO, IAS	ADV. VS	// 0 //
84	D-CONTC/19210/2026 CONTC/2634/2026	GANESH PRASAD BARIK VS SUBHA SARMA,IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// 0 //
85	D-CONTC/19411/2026 CONTC/2635/2026	NAROTTAM RATH VS JAYANT KUMAR JAYASINGH, TAHASILDAR BHUBANESWAR	JYOTI RANJAN DEO VS	// 0 //
86	D-CONTC/6072/2026 CONTC/2636/2026	INDIRA KUMARI BHUKTA VS SATYA RANJAN SAHOO, DIRECTOR,SECONDARY EDUCATION,BHUBANESWAR	ADV. VS	// 0 //
87	D-CONTC/14490/2026 CONTC/2637/2026	BENUDHAR SHARMA VS DR. N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
88	D-CONTC/19378/2026 CONTC/2638/2026	NRUSINGHA @ NRUSINHA SAHOO VS YOGESH BAHADUR KHURANIA, DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE, CUTTACK	KANANBALA ROY CHOUDHURY VS	// 0 //
89	D-CONTC/19795/2026 CONTC/2639/2026	BALARAM MAJHI VS YOGESH BAHADUR KHURANIA, DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE,CUTTACK	KANANBALA ROY CHOUDHURY VS	// 0 //
90	D-CONTC/14777/2026 CONTC/2640/2026	SANJUSHREE SAHU VS ARAVIND AGRAWAL, I.A.S.	ADV. VS	// 0 //
91	D-CONTC/14783/2026	SUDHANSU KUMAR MOHAPATRA	ADV.	//

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	CONTC/2641/2026	VS ARAVIND AGRAWAL, I.A.S.	VS	() //
92	D-CONTC/20351/2026 CONTC/2642/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR OF HORTICULTURE, ODISHA, BHUBANESWAR	ADV. VS	// () //
93	D-CONTC/14842/2026 CONTC/2643/2026	PRAFULLA KUMAR SAHU VS NARAYANA DIXIT, BDO, KAKATPUR	ADV. VS	// () //
94	D-CONTC/20354/2026 CONTC/2644/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, FOOD SUPPLIES AND CONSUMER WELFARE DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// () //
95	D-CONTC/14857/2026 CONTC/2645/2026	RAJENDRA NARAYAN MISHRA VS KALI PRASANNA MAHAPATRA , I.A.S.	ADV. VS	// () //
96	D-CONTC/20359/2026 CONTC/2646/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, FOOD SUPPLIES AND CONSUMER WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// () //
97	D-CONTC/20298/2026 CONTC/2647/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DEPUTY REGISTRAR, COOPERATIVE SOCIETY, KEONJHAR	ADV. VS	// () //
98	D-CONTC/20363/2026 CONTC/2648/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, FOOD SUPPLIES AND CONSUMER WELFARE DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// () //
99	D-CONTC/20289/2026 CONTC/2649/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS ASSISTANT HORTICULTURE OFFICER, ISANESWAR FARM, PURI	ADV. VS	// () //
100	D-CONTC/16894/2026 CONTC/2650/2026	MANORAMA DAS VS ANKIT KUMAR VERMA,SUPERINTENDENT OF POLICE, JAGATSINGHPUR	BHOJARAJ SETH VS	// () //
101	D-CONTC/20303/2026 CONTC/2651/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, FOOD SUPPLIES CONSUMER WELFARE DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// () //
102	D-CONTC/20292/2026 CONTC/2652/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/20307/2026 CONTC/2653/2026	COMMISSIONER CUM SECRETARY, AGRICULTURE DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
104	D-CONTC/20295/2026 CONTC/2654/2026	SECRETARY, FOOD SUPPLIES CONSUMER WELFARE DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
105	D-CONTC/20345/2026 CONTC/2655/2026	COMMISSIONER CUM SECRETARY, FOOD SUPPLIES CONSUMER WELFARE DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
106	D-CONTC/20313/2026 CONTC/2656/2026	DIRECTOR OF HORTICULTURE, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
107	D-CONTC/17505/2026 CONTC/2657/2026	COMMISSIONER CUM SECRETARY, COOPERATIVE DEPARTMENT, ODISHA, BHUBANESWAR LINGARAJ LENKA AND BROTHERS, INDIAN OIL PARADEEP JETLY HANDLING CONTAINER VS	DIRECTOR, JAGATSINGHPUR VS	// // ()
108	D-CONTC/20323/2026 CONTC/2658/2026	SUMITRA PRIYA SRIVASTAV, DIRECTOR, MARKETING DIVISION, MUMBAI REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
109	D-CONTC/20343/2026 CONTC/2659/2026	PRINCIPAL SECRETARY TO GOVERNMENT OF ODISHA, COOPERATIVE DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
110	D-CONTC/20324/2026 CONTC/2660/2026	REGISTRAR, COOPERATIVE SOCIETIES, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
111	D-CONTC/20424/2026 CONTC/2661/2026	COMMISSIONER CUM SECRETARY, AGRICULTURE DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
112	D-CONTC/20336/2026 CONTC/2662/2026	SECRETARY, FOOD SUPPLY AND CONSUMER WELFARE DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
113	D-CONTC/20325/2026 CONTC/2663/2026	PRINCIPAL SECRETARY, AGRICULTURE DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
		SECRETARY, AGRICULTURE DEPARTMENT, ODISHA, BHUBANESWAR		//

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114	D-CONTC/20338/2026 CONTC/2664/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS REGISTRAR, COOPERATIVE SOCIETIES, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
115	D-CONTC/17509/2026 CONTC/2665/2026	LINGARAJ LENKA AND BROTHERS INDIAN OIL PARADEEP JETLY HANDLING CONTRACTOR, JAGATSINGHPUR VS RAMAKANTA DAS, SENIOR MAINTENANCE MANAGER CIVIL PARADEEP REFINERY, IOCL, PARADEEP	ADV. VS	// 0 //
116	D-CONTC/20347/2026 CONTC/2666/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY TO GOVERNMENT IN COOPERATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
117	D-CONTC/20335/2026 CONTC/2667/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, AGRICULTURE AND FOOD PRODUCTION DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
118	D-CONTC/20350/2026 CONTC/2668/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS ACCOUNTANT GENERAL (A AND E), ODISHA, BHUBANESWAR	ADV. VS	// 0 //
119	D-CONTC/17919/2026 CONTC/2669/2026	BIBHUTI BHUSAN PATRA VS HEMAKANTA SAY, I.A.S.	PABITRA KUMAR NAYAK VS	// 0 //
120	D-CONTC/20334/2026 CONTC/2670/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR OF AGRICULTURE AND FOOD PRODUCTION, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
121	D-CONTC/14876/2026 CONTC/2671/2026	DUSHASAN DASH VS ER. RATNAKAR SIAL, ENGINEER IN CHIEF (RWS AND S), BHUBANESWAR	ADV. VS	// 0 //
122	D-CONTC/20333/2026 CONTC/2672/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, AGRICULTURE DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
123	D-CONTC/14884/2026 CONTC/2673/2026	PABITRA KUMAR SAHOO VS ER. RATNAKAR SIAL, ENGINEER IN CHIEF (RWS AND S), BHUBANESWAR	ADV. VS	// 0 //
124	D-CONTC/20327/2026 CONTC/2674/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, AGRICULTURE DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
125	D-CONTC/15058/2026	HEMENDRA MOHANTA	ADV	//

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	CONTC/2675/2026	VS SHUBHA SARMA,IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	VS	() //
126	D-CONTC/16988/2026 CONTC/2676/2026	BALADEV GIRI VS ANANYA DAS, I.A.S	ADV. VS	// ()
127	D-CRLA/6671/2026 CRLA/399/2026	BISWAS NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	N.T.P.C. /119 /2023 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000075/2023
128	D-CRLA/7713/2026 CRLA/400/2026	VICTIM VS SANATAN SINGH @ JAAM	DEVASHIS PANDA VS	BELPAHAR /281 /2022 SPECIAL JUDGE (POCSO), JHARSUGUD Spl/0000089/2022
129	D-CRLA/12837/2026 CRLA/401/2026	BHOJRAJ PADHAN VS STATE OF ODISHA	DEVASHIS PANDA VS	KATARBAGA /165 /2021 DISTRICT & SESSIONS JUDGE,SAMBAL ST/0000026/2022
130	D-CRLA/11195/2026 CRLA/402/2026	KAHARA @ BISWANATH BEHERA VS STATE OF ODISHA	SMRUTI RANJAN DASH VS	NIALI /65 /2024 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000030/2024
131	D-CRLA/12187/2026 CRLA/403/2026	GOURA @ GOURANGA PATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	TOMKA /152 /2024 AD-HOC A.D.J(FTSC-II),JAJPUR(Jajapur) Spl/0000095/2024
132	D-CRLA/12439/2026 CRLA/404/2026	BIRA PATEL VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /17 /2026 A.D.J.,PADAMPUR(Bargarh) Spl/0000006/2026
133	D-CRLMC/10344/2026 CRLMC/1459/2026	CHANDRAKANTA@ CHANDRA KANTA PUJARI VS STATE OF ODISHA	KARUNAKAR GAYA VS	TALABANIA /23 /2025 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000054/2025
134	D-CRLMC/12646/2026 CRLMC/1460/2026	BABLI NAG @ SAROJ KUMAR NAG @ SAROJ NAG VS STATE OF ODISHA	UMAKANTA BARIK VS	SECTOR-3 /2 /2019 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000084/2021
135	D-CRLMC/12407/2026 CRLMC/1461/2026	KRUSHNA MAJHI VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	TUMUDIBANDHA /39 /2025 A.D.J.,BALLIGUDA(Kandhamal) ST/0000052/2025
136	D-CRLMC/12034/2026 CRLMC/1462/2026	CHUMKI NAIK@MADHABI NAIK VS	SASMITA NANDA VS	BOUDH /66 /2024 J.M.F.C.,BOUDH(Baudh)

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137	D-CRLMC/7680/2026 CRLMC/1463/2026	STATE OF ODISHA ANSHU@ASHOK KUMAR SWAIN@ASHOK SWAIN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CT/0000072/2024 NIALI /260 /2018 J.M.F.C.,NIALI(Cuttack) GR/0001672/2018
138	D-CRLMC/12781/2026 CRLMC/1464/2026	SURAJ KUMAR PRAJAPATI VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	//0 2ND A.D.J., SAMBALPUR(Sambalpur) TR/0000153/2024
139	D-CRLMC/11817/2026 CRLMC/1465/2026	INDIAN OVERSEAS BANK, CHIEF REGIONAL MANAGER, BBSR VS KAMALAKANTA DAS	GURUDUTTA KAR VS	//0 S.D.J.M.,CUTTACK SADAR(Cuttack) ICC/0000068/2023
140	D-CRLMC/12815/2026 CRLMC/1466/2026	DUSMANTA BEHERA VS SANTOSH KUMAR NAYAK	SUJATA JENA, (SENIOR ADV.) VS	//0 J.M.F.C.,BHUBAN(Dhenkanal) ICC/0000005/2020
141	D-CRLMC/11201/2026 CRLMC/1467/2026	KRUPASINDHU MOHANTA VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	BARIPADA TOWN /36 /2015 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M GR/0000114/2015
142	D-CRLMC/12384/2026 CRLMC/1468/2026	RANJIT KUMAR SWAIN VS STATE OF ODISHA	SATYA RANJAN PATI VS	//0 S.D.J.M.,BALASORE(Baleshwar) ICC/0001208/2023
143	D-CRLMC/9840/2026 CRLMC/1469/2026	PAPU@RAKESH ROUSTRAY@RAKESH RANJAN ROUSTRAY VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	OLATPUR /105 /2010 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000014/2011
144	D-CRLMC/13003/2026 CRLMC/1470/2026	ANIRUDHA JAYASINGH VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	GADISAGADA /41 /2020 SPECIAL JUDGE, PURI(Puri) TR/0000091/2020
145	D-CRLMP/10942/2026 CRLMP/614/2026	INFORMANT/ VICTIM BROTHER VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	KAMARDA /17 /2026) //
146	D-CRLMP/10551/2026 CRLMP/615/2026	RAMESH CHANDRA DAS VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	//0) //
147	D-CRLMP/12505/2026 CRLMP/616/2026	MANOJ KUMAR MOHAPATRA VS STATE OF ODISHA	LOKESH GOURAV MOHARANA VS	BHAWANIPATNA SADAR /63 /2022) //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMP/9036/2026 CRLMP/617/2026	MANASI JENA VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	//0 () //
149	D-CRLMP/13195/2026 CRLMP/618/2026	BINITA BEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	//0 () //
150	D-CRLMP/11197/2026 CRLMP/619/2026	THE INFORMANT VS STATE OF ODISHA	SMRUTI RANJAN NAYAK VS	//0 () //
151	D-CRLMP/11134/2026 CRLMP/620/2026	DIBYARANJAN BHOI VS STATE OF ODISHA	NIRANJAN LENKA VS	BALASORE SADAR /63 /2026 () //
152	D-CRLREV/12541/2026 CRLREV/326/2026	NANDU NAYAK VS STATE OF ODISHA	RONALISHA PRADHAN VS	JATNI P.S. /147 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000159/2025
153	D-CRLREV/12666/2026 CRLREV/327/2026	BIJAYALAXMI DASH VS STATE OF ODISHA	SOMA PATNAIK VS	LALBAG /259 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000743/2024
154	D-CRLREV/12498/2026 CRLREV/328/2026	PRAFULLA JENA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	ANANDAPUR /43 /2015 A.D.J.,ANANDAPUR(Kendujhar) CRA/0000018/2022
155	D-CRLREV/11692/2026 CRLREV/329/2026	J.UPENDRA PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /18 /2010 A.D.J.,CHATRAPUR(Ganjam) CRA/0000003/2020
156	D-CRLREV/11302/2026 CRLREV/330/2026	RAKESH HOTA VS STATE OF ODISHA	AMIT KUMAR NATH VS	//0 2ND A.D.J., BALANGIR(Balangir) CRA/0000002/2024
157	D-CRLREV/12948/2026 CRLREV/331/2026	VIRENDRA KUMAR SINGH VS STATE OF ODISHA	PRATYUSH RANJAN PATTNAIK VS	LAKHANPUR /123 /2025 J.M.F.C.LAKHANPUR(Jharsuguda) CT/0000094/2025
158	D-CRLREV/11010/2026 CRLREV/332/2026	BAPAN GHOSH VS STATE OF ODISHA	ABINASH NAYAK VS	INDUSTRIAL ESTATE PS /13 /2026 S.D.J.M.,KHURDA(Khordha) MIS.CASE/0000020/2026
159	D-EXP/18211/2026	BHARATI SATPATHY	NIRANJAN SINGH (1)	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	EXP/62/2026	VS RAHUL JAIN, SUPERINTENDENT OF POLICE , ANGUL	VS	() //
160	D-EXP/20022/2026 EXP/63/2026	RAJDHANI PUJA SAMITTEE AND ITS GROUP OF DEITIES, BBSR VS THE COMMISSIONER BHUBANESWAR MUNICIPAL CORPORATION , BHUBANESWAR	BIDESH RANJAN BEHERA VS	// ()
161	D-FAO/17552/2026 FAO/489/2026	KRISHNA CHANDRA BABOO VS MANABHANJAN HOTA	DEO KUMAR AJMERIA VS	// DISTRICT & SESSIONS JUDGE,SAMBAL IA/000005/2025
162	D-FAO/18332/2026 FAO/490/2026	TRAILOKYANATH SWAIN VS STATE OF ODISHA	AUROBINDA SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000115/2016
163	D-FAO/18439/2026 FAO/491/2026	UPENDRANATH BISWAL VS STATE OF ODISHA	AUROBINDA SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000711/2015
164	D-FAO/19986/2026 FAO/492/2026	CHINTAMANI DAS VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000978/2017
165	D-FAO/19494/2026 FAO/493/2026	SUMITA SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001015/2016
166	D-FAO/19988/2026 FAO/494/2026	LINGARAJ SAHOO VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000339/2017
167	D-FAO/19511/2026 FAO/495/2026	MADHULITA MOHANTY VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000276/2015
168	D-FAO/20073/2026 FAO/496/2026	BAINSHIDHAR SUNDARAY VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000084/2017
169	D-FAO/19995/2026 FAO/497/2026	BASANTA KUMAR DAS VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000085/2017
170	D-FAO/20021/2026 FAO/498/2026	MAHIPAL BEHERA VS	SURENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA

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171	D-FAO/20092/2026 FAO/499/2026	STATE OF ODISHA BAIRAGI SATAPATHY VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	Gia/0000203/2021 // STATE EDUCATION TRIBUNAL,BHUBA Gia/0000973/2017
172	D-FAO/19552/2026 FAO/500/2026	BISWAJIT PADHI VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000466/2015
173	D-FAO/19768/2026 FAO/501/2026	PRABHAT @ PRAVAT KUMAR BALIYARSINGH VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000594/2015
174	D-FAO/19968/2026 FAO/502/2026	HARMOHAN DAS VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000209/2015
175	D-FAO/17103/2026 FAO/503/2026	AJAYA KUMAR KAR VS STATE OF ODISHA	AUROBINDA SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000041/2015
176	D-FAO/17106/2026 FAO/504/2026	HARAMOHAN PARIDA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000051/2015
177	D-FAO/20003/2026 FAO/505/2026	MAMATA MOHAPATRA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000213/2017
178	D-FAO/16342/2026 FAO/506/2026	RAZIA PARWEEN VS PROP. RUKMANI INFRA PROJECT (P) LTD., BBSR	KAPILA CHARAN NAYAK VS	// DIVISIONAL LABOUR COMMISSIONER EC/0000009/2018
179	D-FAO/16839/2026 FAO/507/2026	GOURANGA CHARAN BISWAL VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000265/2014
180	D-FAO/18544/2026 FAO/508/2026	RANGALATA KHATEI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000670/2014
181	D-FAO/19500/2026 FAO/509/2026	SUDHIR KUMAR ROUT VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0002371/2017

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-FAO/19550/2026 FAO/510/2026	MAMATA PANDA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000040/2019
183	D-FAO/20037/2026 FAO/511/2026	SURENDRA KUMAR GHADAI VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000337/2017
184	D-FAO/19555/2026 FAO/512/2026	ANIRUDHA BARAL VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000042/2019
185	D-FAO/19779/2026 FAO/513/2026	KUMUDA RANJAN MOHARANA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000745/2014
186	D-MACA/655/2026 MACA/414/2026	MANGAL PRASAD JENA VS RAKESH KUMAR SAHOO	KAPILA CHARAN NAYAK VS	// 1ST M.A.C.T., JAJPUR(Jajapur) Mac/0000062/2023
187	D-MACA/11002/2026 MACA/415/2026	MANAGER LEGAL,ODISHA LEGAL HUB NATIONAL INSURANCE CO.LTD.,CUTTACK VS EPILI LACHHIAMA	VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000135/2023
188	D-MACA/14433/2026 MACA/416/2026	LEGAL MANAGER(CLAIMS), M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS BIKRAM KUMAR GAUDA	SUBRAT SATPATHY VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000034/2020
189	D-MACA/14003/2026 MACA/417/2026	THE NATIONAL INSURANCE CO.LTD, CUTTACK VS ABHAYA KUMAR MISHRA	SOMNATH ROY VS	// 3RD M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000126/2017
190	D-MACA/17478/2026 MACA/418/2026	DIVISIONAL MANAGER LEGAL CELL ,ORIENTAL INSURANCE CO.LTD.,SAMBALPUR VS JEMA SINGH	PRASANTA KUMAR MAHALI VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000041/2024
191	D-MACA/18686/2026 MACA/419/2026	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD, BBSR VS ANJANA BARIK	GIRIJA PRASAD DUTTA VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000216/2022
192	D-MACA/17114/2026 MACA/420/2026	MADHURI NAIK@PENTHEI VS KISHORE CHANDRA DAS	PRADEEP KUMAR MISHRA VS	// A.D.J.,DEOGARH(Debagarh) Mac/0000048/2016
193	D-MACA/18830/2026	SHRIRAM GENERAL INSURANCE CO. LTD., BHUBANESWAR	PRASANTA KUMAR MAHALI	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MACA/421/2026	VS ARATI PAL	VS	I MACT,BALASORE(Baleshwar) Mac/0000188/2019
194	D-MACA/18872/2026 MACA/422/2026	THE MANAGER (LEGAL CELL), NEW INDIA ASSURANCE CO. LTD., CUTTACK VS SANTILATA MALIK	PRASANTA KUMAR MAHALI VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000230/2023
195	D-MATA/19648/2026 MATA/160/2026	LAL MOHAN SAHOO VS TRUPTIMAYEE SAHOO	SAROJ RANJAN SUBUDHI VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000132/2023
196	D-MATA/18340/2026 MATA/161/2026	DR.SATAKSHI SINGH VS ANSHUMAN MITRA	ABHAS MOHANTY VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000668/2023
197	D-RPFAM/16626/2026 RPFAM/127/2026	SUBHASISH KUMAR BEHERA VS SUBHASMITA BEHERA	NIRANJAN LENKA VS	// JUDGE FAMILY COURT, BARIPADA(Ma Cp/0000112/2024
198	D-RVWPET/17272/2026 RVWPET/111/2026	GOBINDA ROUT VS UTSAB MITRA	AMIT PRASAD BOSE VS	//) //
199	D-RVWPET/19613/2026 RVWPET/112/2026	M/S. R.L.SINGH ENGINEERING AND BUILDERS PVT. LTD.,BBSR VS UNION OF INDIA	ANIRUDHA SANGANERIA VS	//) //
200	D-RVWPET/20429/2026 RVWPET/113/2026	M/S.SARALA MADAN INFRASTRUCTURE PVT. LTD., BBSR VS ASSISTANT GENERAL MANAGER CUM AUTHORISED OFFICER, CENTRAL BANK OF INDIA,JANPATH BRANCH,BBSR	SOUMYA MISHRA VS	//) //
201	D-TRP(C)/19720/2026 TRP(C)/135/2026	MADHUSMITA BARIK VS SWAYAMBARA GIRI	HEMANTA KUMAR MOHANTA VS	// CIVIL JUDGE (SD),NILAGIRI(Baleshwar) Mat/0000034/2025
202	D-TRP(C)/20257/2026 TRP(C)/136/2026	GITANJALI PRADHAN VS GOLAK BIHARI PRADHAN	BHASKAR CHANDRA PANDA VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000005/2026
203	D-TRPCRL/10816/2026 TRPCRL/37/2026	PRABHAKAR NAYAK@ PRAVAKAR NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TANGI (KHURDA) /811 /2024 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000835/2024
204	D-WP(C)/18199/2026 WP(C)/13837/2026	NITYANANDA JENA VS	SANTOSH KUMAR SWAIN VS	//)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/18202/2026 WP(C)/13838/2026	STATE OF ODISHA GITARANI SENAPATI VS	KUNAL KUMAR SWAIN VS	// // 0
206	D-WP(C)/18227/2026 WP(C)/13839/2026	STATE OF ODISHA KAMAL KUMAR BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
207	D-WP(C)/14401/2026 WP(C)/13840/2026	STATE OF ORISSA KAPILAS DIPA VS	KUNAL KUMAR SWAIN VS	// // 0
208	D-WP(C)/18727/2026 WP(C)/13841/2026	STATE OF ODISHA DEEPAK BEHERA VS	LAXMINARAYAN PATEL VS	// // 0
209	D-WP(C)/16075/2026 WP(C)/13842/2026	STATE OF ODISHA JAYANTI JENA VS	KISHORE KUMAR MISHRA VS	// // 0
210	D-WP(C)/18847/2026 WP(C)/13843/2026	COLLECTOR, GANJAM HAZARI SAHOO VS	RAKESH KUMAR SARANGI VS	// // 0
211	D-WP(C)/18736/2026 WP(C)/13844/2026	STATE OF ODISHA SANDHYA PATNAIK VS	AMIT PRASAD BOSE VS	// // 0
212	D-WP(C)/16874/2026 WP(C)/13845/2026	STATE OF ODISHA ANITA DHAL VS	SHASHANKA SHEKHAR PATRA VS	// // 0
213	D-WP(C)/18853/2026 WP(C)/13846/2026	STATE OF ODISHA RAJENDRA SAHOO VS	AJAYA KUMAR TRIPATHY VS	// // 0
214	D-WP(C)/19445/2026 WP(C)/13847/2026	STATE OF ODISHA TAJI @ TAJIR MIDDYA VS	RUDRA NARAYAN PARIJA VS	// // 0
215	D-WP(C)/18854/2026 WP(C)/13848/2026	STATE OF ODISHA MAHENDRA SABAR VS	AJAYA KUMAR TRIPATHY VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/18078/2026 WP(C)/13849/2026	SUNITA DASH VS STATE OF ODISHA	SUBRATA MISHRA VS	// 0 //
217	D-WP(C)/19509/2026 WP(C)/13850/2026	ANANTA KUMAR BARIK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
218	D-WP(C)/18807/2026 WP(C)/13851/2026	GAKULA DAS VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// 0 //
219	D-WP(C)/19456/2026 WP(C)/13852/2026	SUSAMA NAIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
220	D-WP(C)/18394/2026 WP(C)/13853/2026	SUDHIR DAS VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
221	D-WP(C)/19513/2026 WP(C)/13854/2026	BULU SINGH RAJPUT@ BULU SING RAJPUT VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
222	D-WP(C)/18664/2026 WP(C)/13855/2026	SK ALLIMUDDIN VS STATE OF ODISHA	KAIBALYA PANDA VS	// 0 //
223	D-WP(C)/18855/2026 WP(C)/13856/2026	SONISHA BEHERA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
224	D-WP(C)/19567/2026 WP(C)/13857/2026	GOURANG CHARAN DHAL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
225	D-WP(C)/18811/2026 WP(C)/13858/2026	ABHILISPA RATH VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
226	D-WP(C)/18856/2026 WP(C)/13859/2026	PRASANNA KUMAR SWAIN VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
227	D-WP(C)/18857/2026	SUBHALAXMI DAS	AJAYA KUMAR TRIPATHY	//

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	WP(C)/13860/2026	VS STATE OF ORISSA	VS	0 //
228	D-WP(C)/19534/2026 WP(C)/13861/2026	DR.BRAJA KISHORE DAS VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
229	D-WP(C)/19571/2026 WP(C)/13862/2026	HADUSINGH DHARUA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
230	D-WP(C)/19514/2026 WP(C)/13863/2026	BRUNDABAN PANDA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
231	D-WP(C)/10100/2026 WP(C)/13864/2026	SUSAMA MANJARI SAMANTRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
232	D-WP(C)/19541/2026 WP(C)/13865/2026	BINOD BIHARI SAHOO VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
233	D-WP(C)/19753/2026 WP(C)/13866/2026	KABIRAJ PANIGRAHI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
234	D-WP(C)/13059/2026 WP(C)/13867/2026	SAKUNTALA DEVI VS STATE OF ODISHA	SUBRAT KUMAR NAYAK VS	// 0 //
235	D-WP(C)/19023/2026 WP(C)/13868/2026	MAMATA KANUNGO VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
236	D-WP(C)/15276/2026 WP(C)/13869/2026	BHAGIRATHI SWAIN VS STATE OF ODISHA	ASWINI KUMAR MOHANTY VS	// 0 //
237	D-WP(C)/19655/2026 WP(C)/13870/2026	JAGABANDHU PADHI VS COLLECTOR AND DISTRICT MAGISTRATE, GANJAM	SARAT CHANDRA MEKAP VS	// 0 //
238	D-WP(C)/19759/2026 WP(C)/13871/2026	RAMESH CHANDRA PARIDA VS	SUBHENDU KUMAR NAYAK VS	// 0

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239	D-WP(C)/15639/2026 WP(C)/13872/2026	STATE OF ODISHA KHIRABDHI TANYA DASH VS	SOUBHAGYA SWAIN VS	// // 0
240	D-WP(C)/16949/2026 WP(C)/13873/2026	STATE OF ODISHA MONALISA SUBUDHI VS	SANDHYARANI PANI VS	// // 0
241	D-WP(C)/19719/2026 WP(C)/13874/2026	SWAMINATHAN IYER ANIL KUMAR JENA VS	LAXMINARAYAN RAYATSINGH VS	// // 0
242	D-WP(C)/17332/2026 WP(C)/13875/2026	STATE OF ODISHA TRILOCHAN MOHANTY VS	PRABUDDHA KUMAR PATTANAIAK VS	// // 0
243	D-WP(C)/18072/2026 WP(C)/13876/2026	TAHASILDAR, CHANDBALI, BHADRAK M/S SATYABHAMA INDUSTRIES VS	SWAGAT KUMAR SAHU VS	// // 0
244	D-WP(C)/18882/2026 WP(C)/13877/2026	STATE OF ODISHA PRAFULLA BAG VS	DILLIP KUMAR SAHOO VS	// // 0
245	D-WP(C)/19786/2026 WP(C)/13878/2026	STATE OF ODISHA NRUSINGHA MOHAN KHUNTIA VS	DR PATANJALI TRIPATHY VS	// // 0
246	D-WP(C)/19763/2026 WP(C)/13879/2026	STATE OF ODISHA PARESH CHANDRA BARIK VS	SUBHENDU KUMAR NAYAK VS	// // 0
247	D-WP(C)/19740/2026 WP(C)/13880/2026	STATE OF ODISHA THINK ROOF INFRA PVT.LTD., BHUBANESWAR VS	BUDHIRAM DAS VS	// // 0
248	D-WP(C)/14389/2026 WP(C)/13881/2026	STATE OF ODISHA JAGANNATH BARAL VS	KUNAL KUMAR SWAIN VS	// // 0
249	D-WP(C)/14407/2026 WP(C)/13882/2026	STATE OF ODISHA BHARATI SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/20207/2026 WP(C)/13883/2026	CHHEND HERITAGE HOMES PVT.LTD.,SUNDERGARH VS ROURKELA DEVELOPMENT AUTHORITY, SUNDARGARH	SASWAT KUMAR ACHARYA VS	// 0 //
251	D-WP(C)/20025/2026 WP(C)/13884/2026	DEBI PRASAD BISWAL VS CENTRAL INFORMATION COMMISSION, NEW DELLHI	DIGAMBARA MISHRA VS	// 0 //
252	D-WP(C)/19980/2026 WP(C)/13885/2026	BHIKARI CHARAN KARMI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
253	D-WP(C)/17397/2026 WP(C)/13886/2026	ASHOK KUMAR MISHRA VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
254	D-WP(C)/19275/2026 WP(C)/13887/2026	SANJAYA KESHARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
255	D-WP(C)/20049/2026 WP(C)/13888/2026	M/S DEVDEV PATI, BHUBANESWAR VS THE CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
256	D-WP(C)/19991/2026 WP(C)/13889/2026	M/S LA EXCELLENCE EDU SERVICES PVT. LTD, TELENGANA VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// 0 //
257	D-WP(C)/18985/2026 WP(C)/13890/2026	DIPTIMAYEE DAS VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
258	D-WP(C)/19725/2026 WP(C)/13891/2026	SANURJAYA DANSENA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
259	D-WP(C)/19929/2026 WP(C)/13892/2026	NRUSINGHA BEHERA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
260	D-WP(C)/19963/2026 WP(C)/13893/2026	SANTOSH KUMAR SAHOO VS SUB COLLECTOR, BHUBANESWAR	SHIB SHANKAR MOHANTY VS	// 0 //
261	D-WP(C)/18073/2026	LAXMI DEHURY	SADASIVA PATRA (1)	//

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	WP(C)/13894/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/18897/2026 WP(C)/13895/2026	SITARAM MOHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
263	D-WP(C)/18806/2026 WP(C)/13896/2026	GADADHAR SWAIN VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
264	D-WP(C)/17213/2026 WP(C)/13897/2026	NARENDAR KUMAR MALLIK VS STATE OF ODISHA	MANORANJAN MISHRA VS	// 0 //
265	D-WP(C)/18427/2026 WP(C)/13898/2026	BIJAY KUMAR PATRA VS STATE OF ORISSA	SANTOSH KUMAR MAHANTY VS	// 0 //
266	D-WP(C)/20245/2026 WP(C)/13899/2026	USHARANI NANDA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
267	D-WP(C)/19497/2026 WP(C)/13900/2026	SUKUMAR DHALI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
268	D-WP(C)/19501/2026 WP(C)/13901/2026	RAMESH CHANDRA JEAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
269	D-WP(C)/20113/2026 WP(C)/13902/2026	NEWMARK INDUSTRIAL SECURITY AND SOLUTIONS PVT.LTD.,BHUBANESWAR VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //
270	D-WP(C)/18411/2026 WP(C)/13903/2026	BIDYADHAR MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
271	D-WP(C)/19832/2026 WP(C)/13904/2026	RENUKA PADHI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
272	D-WP(C)/20051/2026 WP(C)/13905/2026	M/S SUMEET SECURITY SERVICE VS	KANANBALA ROY CHOUDHURY VS	// 0

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273	D-WP(C)/19383/2026 WP(C)/13906/2026	STATE OF ODISHA NALIN CHANDRA GHANA VS	TUSHAR KANTA NAYAK VS	// // 0
274	D-WP(C)/20075/2026 WP(C)/13907/2026	STATE OF ODISHA M/S.SURYA INTERNATIONAL, GANJAM VS	ITISHREE TRIPATHY VS	// // 0
275	D-WP(C)/20246/2026 WP(C)/13908/2026	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI PUSPALATA BEHERA VS	PRASANTA KUMAR NANDA VS	// // 0
276	D-WP(C)/20090/2026 WP(C)/13909/2026	STATE OF ODISHA SANJIB KUMAR VS	SOUGAT DASH VS	// // 0
277	D-WP(C)/19998/2026 WP(C)/13910/2026	KANTI KUMAR M/S.KZK DEVELOPERS, BHUBANESWAR VS	SATYA SMRUTI MOHANTY VS	// // 0
278	D-WP(C)/20000/2026 WP(C)/13911/2026	STATE OF ODISHA M/S.KZK DEVELOPERS, BHUBANESWAR VS	SATYA SMRUTI MOHANTY VS	// // 0
279	D-WP(C)/19436/2026 WP(C)/13912/2026	STATE OF ODISHA HEMANT DIGAL @ KAMBHU DIGAL VS	ASHIT KUMAR DASH VS	// // 0
280	D-WP(C)/20010/2026 WP(C)/13913/2026	STATE OF ODISHA M/S.KZK DEVELOPERS, BHUBANESWAR VS	SATYA SMRUTI MOHANTY VS	// // 0
281	D-WP(C)/20013/2026 WP(C)/13914/2026	STATE OF ODISHA M/S.KZK DEVELOPERS, BHUBANESWAR VS	SATYA SMRUTI MOHANTY VS	// // 0
282	D-WP(C)/19833/2026 WP(C)/13915/2026	STATE OF ODISHA BALSUBRAMANYAM PRADHAN VS	PAHALLADA SAHU VS	// // 0
283	D-WP(C)/20019/2026 WP(C)/13916/2026	STATE OF ODISHA M/S.KZK DEVELOPERS, BHUBANESWAR VS	SATYA SMRUTI MOHANTY VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/20253/2026 WP(C)/13917/2026	BHAKTARAM SAHU VS STATE OF ODISHA	BHOJRAJ SETH VS	// 0 //
285	D-WP(C)/19477/2026 WP(C)/13918/2026	KAMARHATTY COMPANY LTD.,KOLKATA VS STATE OF ODISHA	SIDDHANT SARANGI VS	// 0 //
286	D-WP(C)/18713/2026 WP(C)/13919/2026	RUKMANI SETHI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
287	D-WP(C)/17876/2026 WP(C)/13920/2026	JAYANTA JENA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
288	D-WP(C)/18900/2026 WP(C)/13921/2026	JAGABANDHU SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
289	D-WP(C)/20273/2026 WP(C)/13922/2026	SK. SIKANDAR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
290	D-WP(C)/19373/2026 WP(C)/13923/2026	DAKHINESWAR MAJHI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
291	D-WP(C)/19982/2026 WP(C)/13924/2026	CHITTARANJAN DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
292	D-WP(C)/18522/2026 WP(C)/13925/2026	REHEMAT KHAN VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// 0 //
293	D-WP(C)/17159/2026 WP(C)/13926/2026	PRATIVA PAIKARAY VS STATE OF ODISHA	BISHNU PRASAD SARANGI VS	// 0 //
294	D-WP(C)/20150/2026 WP(C)/13927/2026	BALAKRUSHNA SAHU VS STATE OF ODISHA	SAURABHA SAMAL VS	// 0 //
295	D-WP(C)/18987/2026	PRAMILA SABAR	SWAPNA KUMAR OJHA	//

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	WP(C)/13928/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/20274/2026 WP(C)/13929/2026	PABITRA MOHANTY VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
297	D-WP(C)/17871/2026 WP(C)/13930/2026	RAMAMANI SAHOO @ PRUSTY VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
298	D-WP(C)/20149/2026 WP(C)/13931/2026	SAI KALYAN VS STATE OF ODISHA	ASHOK KUMAR MISRA VS	// 0 //
299	D-WP(C)/20048/2026 WP(C)/13932/2026	DR.SANGITA CHOUDHARY VS INDIAN INSTITUTE OF MANAGEMENT, SAMBALPUR	PRABHU PRASANNA BEHERA VS	// 0 //
300	D-WP(C)/18992/2026 WP(C)/13933/2026	JYOTI KUMARI SUKLA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
301	D-WP(C)/19860/2026 WP(C)/13934/2026	PUSPALATA PANDA VS STATE OF ODISHA	PRATAP CHANDRA CHHINCHANI VS	// 0 //
302	D-WP(C)/20081/2026 WP(C)/13935/2026	SNIGDHA RANI BEHERA VS STATE OF ODISHA	SAROJ KUMAR ROUSTRAY VS	// 0 //
303	D-WP(C)/16638/2026 WP(C)/13936/2026	KELU CHRAN SAHOO VS STATE OF ODISHA	SANJIT MISHRA VS	// 0 //
304	D-WP(C)/19235/2026 WP(C)/13937/2026	KUMAR BEHERA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
305	D-WP(C)/19898/2026 WP(C)/13938/2026	SUBRAT KUMAR PANIGRAHI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
306	D-WP(C)/19890/2026 WP(C)/13939/2026	CHANDRAKALA BARIK VS	BIBEKANANDA MAHAPATRA VS	// 0

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307	D-WP(C)/19891/2026 WP(C)/13940/2026	STATE OF ODISHA NIRANJAN MALLIK VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// // ()
308	D-WP(C)/19903/2026 WP(C)/13941/2026	JASMIN SAHOO VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// // ()
309	D-WP(C)/20353/2026 WP(C)/13942/2026	RAGHUNATH HEMBRAM VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// // ()
310	D-WP(C)/19924/2026 WP(C)/13943/2026	M/S.KALINGA ELECTRICAL CORPORATION, BALESWAR VS STATE OF ODISHA	ANSHUMAN DAS VS	// // ()
311	D-WP(C)/19907/2026 WP(C)/13944/2026	M/S TRUPTI RAI JENA DEO VS SUPERINTENDENT, KORAPUT RANGE	KAJAL SAHOO VS	// // ()
312	D-WP(C)/19358/2026 WP(C)/13945/2026	MADHUSMITA BASKE VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// // ()
313	D-WP(C)/18767/2026 WP(C)/13946/2026	RABINDRA KUMAR DALAI VS THE SUPERINTENDENT OF CGST AND CX, CUTTACK-II CIRCLE	BIMAL PRAHARAJ VS	// // ()
314	D-WP(C)/19920/2026 WP(C)/13947/2026	BIDYADHARA ROUT VS STATE OF ODISHA	ANSHUMAN DAS VS	// // ()
315	D-WP(C)/19830/2026 WP(C)/13948/2026	PRAHALLAD KUMAR DEB VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// // ()
316	D-WP(C)/19921/2026 WP(C)/13949/2026	M/S. KALINGA ELECTRICAL CORPORATION, BALASORE VS STATE OF ODISHA	ANSHUMAN DAS VS	// // ()
317	D-WP(C)/19857/2026 WP(C)/13950/2026	M/S.JOGENDRA KAPOOR, GANJAM VS THE ASSISTANT COMMISSIONER, CENTRAL GST AND CENTRAL EXCISE, BERHAMPUR DIVISION, GANJAM	PRANAYA KISHORE HARICHANDAN VS	// // ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/20252/2026 WP(C)/13951/2026	SK.MOHAMMED FAYAZ VS UNION OF INDIA	SAPAN KUMAR LENKA VS	// 0 //
319	D-WP(C)/19887/2026 WP(C)/13952/2026	BALARAM SAHOO VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
320	D-WP(C)/19203/2026 WP(C)/13953/2026	RAMACHANDRA SINGH VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
321	D-WP(C)/20122/2026 WP(C)/13954/2026	JAYASINGH MEHER VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
322	D-WP(C)/19994/2026 WP(C)/13955/2026	BHAGIRATHI SA @ SHA VS STATE OF ODISHA	SARADA DASH VS	// 0 //
323	D-WP(C)/19517/2026 WP(C)/13956/2026	BINODA BIHARI PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
324	D-WP(C)/19544/2026 WP(C)/13957/2026	PRAFULLA KUMAR PARIDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
325	D-WP(C)/20179/2026 WP(C)/13958/2026	MADHUSMITA BEHERA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
326	D-WP(C)/20119/2026 WP(C)/13959/2026	UPENDRA RANA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
327	D-WP(C)/19326/2026 WP(C)/13960/2026	DINDAYAL SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
328	D-WP(C)/18899/2026 WP(C)/13961/2026	DINDAYAL SAHA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
329	D-WP(C)/18414/2026	KABITA ACHARYA @ KABITA RATH	RAMASHISH ACHARYA	//

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	WP(C)/13962/2026	VS STATE OF ODISHA	VS	() //
330	D-WP(C)/19532/2026 WP(C)/13963/2026	KAILASH CHANDRA SETHY VS STATE OF ODISHA	RANJIT SAMAL VS	// () //
331	D-WP(C)/19957/2026 WP(C)/13964/2026	KHAGESWAR ROUT VS STATE OF ODISHA	SUVENDU KUMAR BISWAL VS	// () //
332	D-WP(C)/16096/2026 WP(C)/13965/2026	TRILOCHAN SWAIN VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// () //
333	D-WP(C)/19382/2026 WP(C)/13966/2026	NAGESH KUMAR BRAHMA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// () //
334	D-WP(C)/19380/2026 WP(C)/13967/2026	NABAGHANA MOHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// () //
335	D-WP(C)/20154/2026 WP(C)/13968/2026	M/S.POOJA REALTORS, SURYA NAGAR, GANJAM VS THE ASSISTANT COMMISSIONER, CENTRAL GST AND CENTRAL EXCISE, BERHAMPUR DIVISION, GANJAM	PRANAYA KISHORE HARICHANDAN VS	// () //
336	D-ABLAPL/12224/2026 ABLAPL/4962/2026	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /142 /2026 () //
337	D-ABLAPL/12246/2026 ABLAPL/4963/2026	RANJAN KUMAR MALLICK VS STATE OF ODISHA	DEBASIS MISHRA VS	TIRTOL /175 /2026 () //
338	D-ABLAPL/12485/2026 ABLAPL/4964/2026	SAMBHUNATH PARMALICK VS STATE OF ODISHA	SRITAM KUMAR NAYAK VS	//0 () //
339	D-ABLAPL/12593/2026 ABLAPL/4965/2026	AJAY @ SUBHENDU SENAPATI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	JANKIA P.S. /273 /2026 () //
340	D-ABLAPL/12491/2026 ABLAPL/4966/2026	DEBASISH KUMAR GIRI VS	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /342 /2026 ()

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341	D-ABLAPL/12500/2026 ABLAPL/4967/2026	STATE OF ODISHA SAMIRA KHATUA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// KAMAKHYANAGAR /164 /2026 () //
342	D-ABLAPL/12503/2026 ABLAPL/4968/2026	STATE OF ODISHA KABITA SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// BHUBAN /160 /2026 () //
343	D-ABLAPL/12581/2026 ABLAPL/4969/2026	STATE OF ODISHA HEMANTA PANDA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	// BHATILI /97 /2026 () //
344	D-ABLAPL/12595/2026 ABLAPL/4970/2026	STATE OF ODISHA RATIKANT SWAIN VS STATE OF ODISHA	BALARAM NAYAK VS	// MAHAKALPARA /112 /2026 () //
345	D-ABLAPL/11911/2026 ABLAPL/4971/2026	STATE OF ODISHA PINTU KUMAR SAHOO VS STATE OF ODISHA	SUDHAKAR SAHOO VS	// JAJPUR TOWN /114 /2026 () //
346	D-ABLAPL/12596/2026 ABLAPL/4972/2026	STATE OF ODISHA MOHAMMAD FAIZU @ MD. FOEIZ VS STATE OF ODISHA	SIDHARTHA DAS VS	// BARBIL /180 /2026 () //
347	D-ABLAPL/12024/2026 ABLAPL/4973/2026	STATE OF ODISHA JAGA BANASANDHA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// MOHANA /55 /2026 () //
348	D-ABLAPL/12341/2026 ABLAPL/4974/2026	STATE OF ODISHA DINESH SAHU VS STATE OF ODISHA	BASUDEV BARIK VS	// BOLANGIR SADAR /337 /2025 () //
349	D-ABLAPL/12600/2026 ABLAPL/4975/2026	STATE OF ODISHA ANADI CHARAN PATI VS STATE OF ODISHA	SASANKA SEKHAR PAIKRAY VS	// DHENKANAL TOWN /326 /2021 () //
350	D-ABLAPL/12548/2026 ABLAPL/4976/2026	STATE OF ODISHA PRADEEP KHATUA @ PRADEEP BARIK VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// KANTAMAL /36 /2026 () //
351	D-ABLAPL/12558/2026 ABLAPL/4977/2026	STATE OF ODISHA ANIL KUMAR BARAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// KHURDA SADAR /183 /2026 () //

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352	D-ABLAPL/12479/2026 ABLAPL/4978/2026	AJAYA KUMAR ROUT VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ODAGAON /114 /2026 () //
353	D-ABLAPL/12583/2026 ABLAPL/4979/2026	MAHAMMAD JAHUR @ ZAHUR MOHAMMED VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	SALIPUR /232 /2026 () //
354	D-ABLAPL/11835/2026 ABLAPL/4980/2026	NEELAM @ NILAM KUMAR SWAIN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	Maitri Vihar PS /175 /2026 () //
355	D-ABLAPL/12154/2026 ABLAPL/4981/2026	LAXMAN @ LAXMAN CHANDRA THAT VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	TALASARI MARINE /22 /2026 () //
356	D-ABLAPL/10272/2026 ABLAPL/4982/2026	ANISH MANDAL VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	DABUGAM /159 /2024 () //
357	D-ABLAPL/12273/2026 ABLAPL/4983/2026	SAROJ KUMAR SAHOO VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	BADAMBADI /195 /2026 () //
358	D-ABLAPL/12584/2026 ABLAPL/4984/2026	BIKRAM MALLICK VS STATE OF ODISHA	SK. ZAFARULLA VS	GHANTAPADA /194 /2025 () //
359	D-ABLAPL/12339/2026 ABLAPL/4985/2026	UPENDRA NATH JENA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	S.P.(CID-CRL),CUTTACK /33 /2009 () //
360	D-ABLAPL/12387/2026 ABLAPL/4986/2026	BHAGABAN DAS VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /81 /2026 () //
361	D-ABLAPL/12388/2026 ABLAPL/4987/2026	TUKUNA NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /113 /2026 () //
362	D-ABLAPL/12585/2026 ABLAPL/4988/2026	AMIT KUMAR ROUT @ AMIT ROUT VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	INFOVALLY UPD BHUBANESWAR /139 () //
363	D-ABLAPL/12586/2026	JAGAN SAHU	SUSHANTA KUMAR JOSHI	SAINTALA /106 /2026

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	ABLAPL/4989/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/12413/2026 ABLAPL/4990/2026	SK. SAINUR VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	TIHIDI /197 /2025 () //
365	D-ABLAPL/12605/2026 ABLAPL/4991/2026	MOHAMMAD KIRMANI VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	CAPITAL P.S. /221 /2026 () //
366	D-ABLAPL/12414/2026 ABLAPL/4992/2026	BHIMSEN NAYAK VS STATE OF ODISHA	DALIRANI BEHURAY VS	BRAMHA BARADA /81 /2026 () //
367	D-ABLAPL/12607/2026 ABLAPL/4993/2026	DIPU BEHERA @ DEEPAK BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KOTINANDA /58 /2026 () //
368	D-ABLAPL/12445/2026 ABLAPL/4994/2026	AKTAR ALI SHAH @ GULAM VS STATE OF ODISHA	SABYASACHI MISHRA VS	DELANGA /103 /2026 () //
369	D-ABLAPL/12444/2026 ABLAPL/4995/2026	NARESH SAHOO @ NARESH CHANDRA SAHOO VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	BISOI /99 /2025 () //
370	D-ABLAPL/12448/2026 ABLAPL/4996/2026	SARAFAT ALLI SAHA @ GOUSI VS STATE OF ODISHA	SABYASACHI MISHRA VS	DELANGA /103 /2026 () //
371	D-ABLAPL/12608/2026 ABLAPL/4997/2026	SK. AKHLAK VS STATE OF ODISHA	PRAVAT RANJAN BARIK VS	KAKATAPUR /154 /2025 () //
372	D-ABLAPL/12612/2026 ABLAPL/4998/2026	BHAGU BEHERA @ BHAGIRATHI BEHERA VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	NIMAPADA /289 /2025 () //
373	D-ABLAPL/12661/2026 ABLAPL/4999/2026	MAMATA JENA VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /69 /2018 () //
374	D-ABLAPL/12670/2026 ABLAPL/5000/2026	PRAMOD KUMAR PATRA VS	PABITRA KUMAR DUTTA VS	TOMKA /51 /2026 ()

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375	D-ABLAPL/6954/2026 ABLAPL/5001/2026	STATE OF ODISHA NIRANJAN JENA @ HINU VS STATE OF ODISHA	ASIT KUMAR JENA VS	// JATNI P.S. /63 /2026 ()
376	D-ABLAPL/12676/2026 ABLAPL/5002/2026	VICKY PRASAD GUPTA @ VICKY GUPTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// BARBIL /173 /2026 ()
377	D-ABLAPL/11109/2026 ABLAPL/5003/2026	STATE OF ODISHA SISTER IN LAW OF THE INFORMANT VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	// KISSANNAGAR PS /316 /2024 ()
378	D-ABLAPL/12706/2026 ABLAPL/5004/2026	STATE OF ODISHA SUMITRA NATH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BINJHARPUR /670 /2021 ()
379	D-ABLAPL/12677/2026 ABLAPL/5005/2026	STATE OF ODISHA PURNA CHANDRA BEHERA VS STATE OF ODISHA	GOREKHANATH DAS VS	// BARKOTE /152 /2026 ()
380	D-ABLAPL/12725/2026 ABLAPL/5006/2026	STATE OF ODISHA RAJA ROUT @ RAJKISHOR ROUT @ RAJKISIR ROUT VS STATE OF ODISHA	SABYASACHI MISHRA VS	// KHAIRA /103 /2026 ()
381	D-ABLAPL/12678/2026 ABLAPL/5007/2026	STATE OF ODISHA SURYAKANTA MAHANTA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// KEONJHAR SADAR /241 /2026 ()
382	D-ABLAPL/12684/2026 ABLAPL/5008/2026	STATE OF ODISHA PRAKASH MAHAKUR VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// MURIBAHAL /1 /2026 ()
383	D-ABLAPL/12727/2026 ABLAPL/5009/2026	STATE OF ODISHA RABINDRA KUMAR SAHOO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// //0 ()
384	D-ABLAPL/12504/2026 ABLAPL/5010/2026	STATE OF ODISHA SAGAR ROY @ RAJ VS STATE OF ODISHA	BISWANATH BEHERA VS	// BARBIL /315 /2025 ()
385	D-ABLAPL/12777/2026 ABLAPL/5011/2026	STATE OF ODISHA MANOJ KUMAR SENAPATI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// SATYABADI /131 /2026 ()

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386	D-ABLAPL/12560/2026 ABLAPL/5012/2026	KUNA PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /184 /2020 () //
387	D-ABLAPL/12478/2026 ABLAPL/5013/2026	SUMANTA SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug 2(A)CC/0000523/2025
388	D-ABLAPL/12472/2026 ABLAPL/5014/2026	DUKHISHYAM MOHAPATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /159 /2026 () //
389	D-ABLAPL/12464/2026 ABLAPL/5015/2026	RAJIB LOCHAN BEHERA @ BEGERA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BAIDESWAR /81 /2026 () //
390	D-ABLAPL/12565/2026 ABLAPL/5016/2026	MIR RAMJAN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BHADRAK RURAL /308 /2026 () //
391	D-ABLAPL/12569/2026 ABLAPL/5017/2026	DILLIP BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /172 /2026 () //
392	D-ABLAPL/12591/2026 ABLAPL/5018/2026	SATYARANJAN SWAIN VS STATE OF ODISHA	BALARAM NAYAK VS	MAHAKALPARA /112 /2026 () //
393	D-ABLAPL/12785/2026 ABLAPL/5019/2026	KANHU CHARAN BEHERA VS STATE OF ODISHA	MITU KUMAR BISWAL VS	BASUDEVPUR /218 /2026 () //